

2857. [Transferred to the 23rd M-arch, 1982].

**मध्य प्रदेश के कतिपय मंत्रियों द्वारा
दिये गये भाषण**

2658. श्री धारेलाल खंडेलवाल :
क्या गृह मंत्री यह बताने की कृपा करेंगे
कि :

(क) क्या सरकार को मध्य प्रदेश के
कतिपय मंत्रियों द्वारा हाल में दिये
गये उन भाषणों के बारे में जानकारी है
जिन में उन्होंने जातिवाद तथा सम्प्रदाय-
वाद को खुले आम बढ़ाया है ;

(ख) क्या उन्हें इस संबंध में सरगुजा
जिले से कोई लिखित शिकायत प्राप्त
हुई है, यदि हां तो इसका ब्यौरा क्या
है और उस पर क्या कार्यवाही की जा
रही है ; और

(ग) क्या उन्हें इस आशय की भी
लिखित शिकायत मिली है कि मुख्य मंत्री
ने एक वरिष्ठ पुलिस अधिकारी को एक
आदिवासी मंत्री की जासूसी करने का
निर्देश दिया है ?

गृह मंत्रालय में राज्य मंत्री (श्री नीहार
रंजन जास्कर) : (क) तथा (ख) सरकार को
पत्र प्राप्त हुए हैं जिनमें कहा गया है कि
मध्य प्रदेश सरकार के कुछ मंत्रियों ने कुछ
जातिवादी बातें कही हैं। उन्हें मध्य प्रदेश
सरकार को भेज दिया गया है। अं.म.
रिपोर्ट अभी प्राप्त होनी है।

(ग) सरकार के पास कोई सूचना
नहीं है।

Compensation to workers

2659. SHRI SHRIDHAR WASUDEO
DHABE: SHRI V.
GOPALSAMY;

Will the Minister of LABOUR be
pleased to state what procedure and rules
have been prescribed for the contracting
companies to give compensation to the
employees recruited by them for service
abroad when they meet with accident in
foreign countries?

THE MINISTER OF STATE IN THE
MINISTRY OF LABOUR (SHRI
BHAGWAT JHA AZAD): Provision for
payment of compensation in case of
accident or disability from injury, arising
out of and sustained by the Employee in
the course of his employment abroad,
which is determined according to the local
labour laws, is incorporated as a term
in the

Contract signed between the employee and
employer. These employment contracts
are filed with the Protector of Emigrants
as a pre-condition to the Issue of
Emigration Clearance.

Battery-run portable Television

2680. SHRI SHTVA CHANDRA JHA:
Will the PRIME MINISTER be pleased
to state:

(a) whether Government propose to
produce any battery-run portable
television set (like radio trasistors) for the
common people;

(b) if so, what are the detail*
thereof; and

(c) if not, what are the reasons
therefor?

I THE DEPUTY MINISTER IN THE
DEPARTMENT OF ELECTRONICS
(SHRI M. S. SANJEEVI RAO): (a) |
Yes. Sir.

(b) Electronics Trade and Technology Development Corporation (ETTDC) is currently developing television set (12") operated on car battery.

(c) Does not arise.

Closure of Marathi Daily

2661. DR. BHAI MAHAVIR; Will the Minister of LABOUR be pleased to state:

(a) whether it is a fact that 'Saka' daily newspaper in Marathi published from Bombay has closed down since 16th January, 1982 due to strike by workers;

(b) if so, what are the demands of the workers and which Union sponsored the strike; and

(c) what steps Government have taken to solve their grievances?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI DHARMAVIR): (a) to (c) The information has been called for from the Government of Maharashtra and will be laid on the Table of the House in due course.

2662. [Transferred to the 26th March, 1982.]

Accidents in fire works factories in Tamil Nadu

2663. SHRI V. GOPALSAMY:
SHRI V. VENKA;

Will the Minister of LABOUR be pleased to state;

(a) how many accidents took place in fire-works factories in Raman p.dhapuram and Tirunelveli Districts in Tamil Nadu from 1st February, 1981 to 28th February, 1982; and

(b) how many workers were killed and how many were injured in each accident and the respective age of the killed and injured?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI DHARMAVIR) (a) and (b) The required information will be laid on the Table of the House on receipt from the State Government of Tamil Nadu.

Mandays lost in various Industrial Units

2664. SHRI SUDHAKAR PANDEY:
SHRI PRASENJIT BARMAN:

Will the Minister of LABOUR be pleased to state:-

(a) the number of mandays lost in various industrial units in each of the States and Union Territories during the period from April, 1979 to February, 1982 and the extent of loss suffered thereby; and

(b) what steps Government have taken or propose to take to improve industrial relations in the country?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI DHARMAVIR): (a) Statement showing the available information is atached.

(b) Government is keeping a constant watch on the Industrial relations situation in the country. Industrial Relations Machinery both at the Centre and the States continue to make efforts to reduce work-stoppage, and loss of mandays through mediation, preventive conciliation, adjudication and arbitration, as necessary under the existing statutory provisions and voluntary arrangements.